

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

LOK SABHA
UNSTARRED QUESTION NO. 1711

TO BE ANSWERED ON MAY 04, 2016

DELAY IN HOUSING SCHEMES

No.1711 SHRI Y.V SUBBA REDDY:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION to please to state:

- a) the details of the number of housing units constructed/ allotted and funds released under ongoing schemes of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Rajiv Awas Yojana (RAY) and Affordable Housing in Partnership Scheme (AHP) during each of the last three years and the current year, State-wise including Andhra Pradesh;
- b) whether there has been any delay in completing and allotting the houses under the said schemes and if so, the reasons therefor; and
- c) The remedial steps taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION
(SHRI M. VENKAIAH NAIDU)

(a) :The details of houses constructed and allotted, and funds released under the schemes of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Rajiv Awas Yojana (RAY) and Affordable Housing in Partnership (AHP) during each of the last three years, and the current year, State-wise including Andhra Pradesh are at annexure I, II & III respectively.

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(b) : Construction and allotment of houses under these schemes is the responsibility of the State/UT Governments concerned. There has been delay in completing some of the projects due to institutional weakness of the State agencies, non-availability of encumbrance free land, cost escalation due to rise of prices of construction materials, reluctance of slum dwellers / beneficiaries to shift temporarily in cases of in-situ redevelopment projects etc.. Due to reluctance of slum dwellers / beneficiaries to shift in cases of relocation projects, lack of / incomplete basic infrastructure and livelihood sources etc., some of the houses built under these schemes are yet to be allotted / occupied.

(c) :The Ministry reviews status of ongoing projects under these schemes through Quarterly and Monthly Progress Reports, in the meetings of Central Sanctioning and Monitoring Committee (CSMC) and review meetings at the level of Secretary (HUPA). Through these reviews, State/UT Governments have been advised to complete the ongoing projects as early as possible within the extended period of JNNURM i.e. by 31.03.2017, submit plan of action for completion of ongoing projects, plan for 100% occupancy and submit the project completion certificates.

State wise details including Andhra Pradesh for Houses constructed, occupied and funds released during each of last three year and current year under JnNURM

Rs. In Crore.

Sr. No.	Name of State/ UT	Construction Completed				Houses Occupied / Allotted				Central Share Released			
		2013-14	2014-15	2015-16	Current Year	2013-14	2014-15	2015-16	Current Year	2013-14	2014-15*	2015-16*	Current Year
1	A&N Island (UT)	-	-	-	-	-	-	-	-	-	-	-	-
2	Andhra Pradesh	2,439	2,876	3,707	-	12,508	5,129	2,881	-	8.23	58.02	-	-
3	Arunachal Pradesh	-	176	144	-	-	100	144	-	12.78	17.25	-	-
4	Assam	591	794	101	-	49	2,531	55	-	-	32.01	1.82	-
5	Bihar	445	6,641	768	-	80	28,671	-	-	-	117.73	-	-
6	Chandigarh (UT)	-	-	-	-	7,191	1,073	1,398	-	4.74	-	-	-
7	Chhattisgarh	2,920	2,062	3,664	-	2,750	2,048	2,213	-	60.09	16.24	-	-
8	D&N Haveli (UT)	-	48	-	-	-	-	-	-	-	-	-	-
9	Daman & Diu (UT)	-	-	-	-	-	-	-	-	-	-	-	-
10	Delhi (UT)	-	8,080	4,420	-	-	-	531	-	150.00	423.83	-	-
11	Goa	-	-	-	-	-	-	-	-	-	-	-	-
12	Gujarat	12,832	6,218	6,505	-	10,040	12,639	19,238	-	142.41	158.06	0.46	-
13	Haryana	550	706	287	-	540	846	287	-	22.67	11.77	-	-
14	Himachal Pradesh	337	409	-	-	141	69	132	-	5.86	-	-	-
15	Jammu & Kashmir	2,548	726	415	-	2,920	1,710	594	-	11.58	25.16	-	-
16	Jharkhand	2,486	1,539	2,180	-	3,262	1,542	1,995	-	21.32	10.08	-	-
17	Karnataka	4,666	2,702	1,343	-	6,236	4,850	1,222	-	54.12	1.71	0.87	-
18	Kerala	2,467	2,168	1,673	-	1,916	3,011	1,635	-	26.24	36.12	-	-
19	Lakshdweep (UT)	-	-	-	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	5,952	7,104	5,112	-	1,069	2,585	10,652	-	62.08	7.87	-	-
21	Maharashtra	12,559	15,755	21,237	-	11,177	21,859	14,322	-	342.60	274.50	34.68	-
22	Manipur	760	730	42	-	71	1,439	42	-	10.98	-	-	-
23	Meghalaya	-	180	240	-	-	48	111	-	4.48	-	-	-
24	Mizoram	1,198	338	89	-	668	68	10	-	6.94	19.93	-	-
25	Nagaland	1,195	1,799	67	-	240	4,033	-	-	-	11.38	-	-
26	Orissa	3,488	1,118	999	-	3,272	1,148	989	-	20.23	18.17	-	-
27	Puducherry (UT)	72	288	528	-	168	9	694	-	-	-	-	-
28	Punjab	944	905	1,904	-	674	521	369	-	12.77	16.73	-	-
29	Rajasthan	5,016	10,834	7,523	-	6,897	16,648	8,490	-	173.16	25.46	2.75	-
30	Sikkim	39	169	-	-	39	110	-	-	6.57	-	-	-
31	TamilNadu	9,018	18,248	17,691	-	10,130	16,202	9,225	-	227.33	20.58	-	-
32	Telangana	781	2,552	-	-	9,528	7,057	6,503	-	1.35	11.67	-	-
33	Tripura	452	178	-	-	452	178	-	-	0.70	-	-	-
34	Uttar Pradesh	6,861	5,654	6,383	-	10,558	3,167	4,226	-	33.98	80.01	-	-
35	Uttrakhand	197	483	48	-	-	850	48	-	5.93	6.96	-	-
36	West Bengal	20,329	15,137	7,394	-	21,500	14,861	6,803	-	274.30	129.60	20.67	-
	Grand Total :-	1,01,142	1,16,617	94,464	-	1,24,076	1,55,002	94,809	-	1,703.43	1,530.85	61.26	-

* Figures are inclusive of releases made by adjustment against excess released in cancelled / curtailed projects and housing units.

State wise details including Andhra Pradesh for Houses constructed, occupied and funds released during each of last three year and current year under RAY

Rs. In Crore.

Sr. No.	Name of State/ UT	Construction Completed				Houses Occupied / Allotted				Central Share Released			
		2013-14	2014-15	2015-16	Current Year	2013-14	2014-15	2015-16	Current Year	2013-14	2014-15	2015-16*	Current Year
1	A&N Island (UT)	-	-	-	-	-	-	-	-	-	-	-	-
2	Andhra Pradesh	-	-	-	-	-	-	-	-	9.11	6.77	-	-
3	Arunanchal Pradesh	-	-	-	-	-	-	-	-	12.91	14.86	-	-
4	Assam	-	-	-	-	-	-	-	-	-	-	-	-
5	Bihar	-	-	502	-	-	-	-	-	-	114.51	-	-
6	Chandigarh (UT)	-	-	-	-	-	-	-	-	-	-	-	-
7	Chhattisgarh	-	-	96	-	-	-	92	-	25.46	14.31	-	-
8	D&N Haveli (UT)	-	-	-	-	-	-	-	-	-	-	-	-
9	Daman & Diu (UT)	-	-	-	-	-	-	-	-	-	-	-	-
10	Delhi (UT)	-	-	-	-	-	-	-	-	-	-	-	-
11	Goa	-	-	-	-	-	-	-	-	-	-	-	-
12	Gujarat	-	184	466	-	-	-	-	-	86.06	95.27	7.54	-
13	Haryana	-	-	409	-	-	-	-	-	90.84	18.10	-	-
14	Himachal Pradesh	-	-	-	-	-	-	-	-	9.21	-	-	-
15	Jammu & Kashmir	-	-	62	-	-	-	62	-	6.26	-	-	-
16	Jharkhand	-	-	330	-	-	-	-	-	-	60.25	-	-
17	Karnataka	-	-	4,086	-	-	-	1,377	-	265.34	141.82	69.39	-
18	Kerala	-	83	8	-	-	-	-	-	2.32	11.49	0.48	-
19	Lakshdweep (UT)	-	-	-	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	-	-	84	-	-	-	-	-	24.63	113.32	21.23	-
21	Maharashtra	-	-	-	-	-	-	-	-	-	-	-	-
22	Manipur	-	-	-	-	-	-	-	-	-	-	-	-
23	Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-
24	Mizoram	-	-	38	-	-	-	24	-	-	-	4.35	-
25	Nagaland	-	-	-	-	-	-	-	-	-	16.23	-	-
26	Orissa	-	-	260	-	-	-	-	-	32.23	77.08	2.94	-
27	Puducherry (UT)	-	-	-	-	-	-	-	-	-	-	-	-
28	Punjab	-	-	-	-	-	-	-	-	-	3.78	-	-
29	Rajasthan	1,104	324	500	-	-	-	-	-	80.09	87.57	13.13	-
30	Sikkim	-	-	-	-	-	-	-	-	-	-	-	-
31	TamilNadu	-	-	1,416	-	-	-	-	-	10.31	54.35	10.13	-
32	Telangana	-	-	-	-	-	-	-	-	6.84	48.13	-	-
33	Tripura	-	-	-	-	-	-	-	-	-	29.97	-	-
34	Uttar Pradesh	-	267	1,772	-	-	-	1,634	-	39.36	65.41	-	-
35	Uttrakhand	-	-	346	-	-	-	44	-	-	65.35	-	-
36	West Bengal	-	-	89	-	-	-	-	-	4.76	6.81	1.62	-
Grand Total :-		1,104	858	10,464	-	-	-	3,233	-	705.73	1,045.36	130.79	-

* Figures are inclusive of releases made by adjustment against excess released in cancelled / curtailed projects and housing units.

Annexure III referred to LSUSQ No - 1711 due for answer on 04.05.2016

State wise details including Andhra Pradesh for Houses constructed, occupied and funds released during each of last three year and current year under AHP

Rs. In Crore.

Sr. No.	Name of State/ UT	Construction Completed				Houses Occupied / Allotted				Central Share Released			
		2013-14	2014-15	2015-16	Current year	2013-14	2014-15	2015-16	Current year	2013-14	2014-15	2015-16*	Current year
1	A&N Island (UT)	-	-	-	-	-	-	-	-	-	-	-	-
2	Andhra Pradesh	-	-	-	-	-	-	-	-	-	-	-	-
3	Arunanchal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-
4	Assam	-	-	-	-	-	-	-	-	-	-	-	-
5	Bihar	-	-	-	-	-	-	-	-	-	-	-	-
6	Chandigarh (UT)	-	-	-	-	-	-	-	-	-	-	-	-
7	Chhattisgarh	-	-	-	-	-	-	-	-	-	-	-	-
8	D&N Haveli (UT)	-	-	-	-	-	-	-	-	-	-	-	-
9	Daman & Diu (UT)	-	-	-	-	-	-	-	-	-	-	-	-
10	Delhi (UT)	-	-	-	-	-	-	-	-	-	-	-	-
11	Goa	-	-	-	-	-	-	-	-	-	-	-	-
12	Gujarat	-	-	2,488	-	-	-	-	-	-	47.60	15.89	-
13	Haryana	-	-	-	-	-	-	-	-	-	-	-	-
14	Himachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-
15	Jammu & Kashmir	-	-	-	-	-	-	-	-	-	-	-	-
16	Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-
17	Karnataka	-	704	-	-	-	512	-	-	-	-	-	-
18	Kerala	-	-	-	-	-	-	-	-	-	-	-	-
19	Lakshdweep (UT)	-	-	-	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	-	-	-	-	-	-	-	-	-	-	-	-
21	Maharashtra	-	-	-	-	-	-	-	-	-	-	-	-
22	Manipur	-	-	-	-	-	-	-	-	-	-	-	-
23	Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-
24	Mizoram	-	-	-	-	-	-	-	-	-	-	-	-
25	Nagaland	-	-	-	-	-	-	-	-	-	-	-	-
26	Orissa	-	-	-	-	-	-	-	-	-	-	-	-
27	Puducherry (UT)	-	-	-	-	-	-	-	-	-	-	-	-
28	Punjab	-	-	-	-	-	-	-	-	-	-	-	-
29	Rajasthan	3,320	944	1,072	-	405	1,615	741	-	-	-	-	-
30	Sikkim	-	-	-	-	-	-	-	-	-	-	-	-
31	TamilNadu	-	-	-	-	-	-	-	-	-	-	-	-
32	Telangana	-	-	-	-	-	-	-	-	-	-	-	-
33	Tripura	-	-	-	-	-	-	-	-	-	-	-	-
34	Uttar Pradesh	-	-	-	-	-	-	-	-	-	-	-	-
35	Uttrakhand	-	-	-	-	-	-	-	-	-	-	-	-
36	West Bengal	-	-	-	-	-	-	-	-	-	-	-	-
Grand Total :-		3,320	1,648	3,560	-	405	2,127	741	-	-	47.60	15.89	-

* Figures are inclusive of releases made by adjustment against excess released in cancelled / curtailed projects and housing units.